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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 3.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/93/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Andhra Pradesh & Telangana
NAME OF THE PETITIONER(S)	V- Tech Projects (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Andhra Pradesh & Telangana
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ASHISH KUMAR GALLAR	Company Secretary in Practice	ashishgaggay-PCS@gmail.com 9849223007	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Ashish Kumar Gallar, Learned PCS for the Petitioner.

Post the case on 06.10.2017 under the caption as "Part Heard"



Member (T)



Member (J)

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